

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3897
ANSWERED ON:17.12.2012
PROCUREMENT OF BATTERIES
Sampath Shri Anirudhan

Will the Minister of DEFENCE be pleased to state:

- (a) whether there are reports of excess procurement of batteries and battery chargers has been made for a class of radio sets used by the Army;
- (b) if so, the details thereof;
- (c) the total loss on such procurements; and
- (d) the action taken against the concerned officials responsible for such loss?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): C&AG in its report No.12 of 2010-11 pointed out excess procurement of batteries. Some quantities of rechargeable batteries and battery chargers were procured in excess of the requirements and were adjusted against the subsequent procurements, thereby causing no loss. The Action Taken Notes on the audit observation were issued on 14.01.2011. Administrative instructions were issued to ensure accurate and meaningful justification in procuring these items in future.